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Title: The Minister of State of the Ministry of Youth Affairs and Sports and Minister of State in the Ministry of Defence laid a statement regarding Status of implementation of the recommendations contained in the 15<sup>th</sup> Report of the Standing Committee on Defence on 'Demands for Grants (2012-13)', pertaining to the Ministry of Defence.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): Hon. Speaker Madam, I am laying this statement on the Status of Implementation of recommendations contained in the 15<sup>th</sup> Report of Standing Committee on Defence (15<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker vide Lok Sabha Bulletinâ€™Part II dated September 01, 2004.

The 15<sup>th</sup> Report of the Standing Committee on Defence (15<sup>th</sup> Lok Sabha) relates to 'Demands for Grants (2012-13)'. The 15<sup>th</sup> Report was presented to Lok Sabha on 30.4.2012.

Action Taken Statements on the recommendations/observations contained in the 15<sup>th</sup> Report were sent to the Standing Committee on Defence on 15.11.2012.

The present status of implementation of the various recommendations made by the Committee in their 15<sup>th</sup> report is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that this may be considered as read.

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